करता हूं। जो उत्तर प्रदेश के जनप्रतिनिधि हैं, उनकी जान का खतरा बराबर बना हुआ है। जो आदमी जानबूझ कर के उन्हें मार डालना चाहते थे, जिन्होंने यह किया था, उनके खिलाफ 302 का मुकदमा कायम करके फौरन उनको गिरफ्तार करके जेल मेजा जाए और गृहमंत्री जी सदन में वक्तव्य दें। मेरा आपसे यही अनुरोध है।

श्रीभती सत्या बहिन (उत्तर प्रदेश)ः मान्यवर. मैं माननीय सदस्य की भावनाओं से अपने को संबद्ध करते हुए एसोसिएट करती हुं। (व्यवधान)

SHRI V. NARAYANASAMY: Mr Vice-Chairman, Sir, today,

THE VICE-CHAIRMAN (DR. BAPU KALDATE): Only two minutes.

SHRI V. NARAYANASAMY: Yes, Sir. Today morning myself, Shri S.S. Ahluwalia and Shri Mohammed Amin Ansari, Members of Parliament, went to the hospital after receiving the information that Dr. Akhtar has been seriously wounded by police firing. He gave the information which is very authentic.

He had the injury on his back. The bullet went by the side of his neck. The bullet is still there. It is spoiling the nervous system. Our fear is that it will affect the spinal cord also because it has affected the neck itself. He could not lift his left hand. My worry is that the doctors are telling him that he will be discharged.

Sir, Dr. Akhtar is a public representative. He went to the spot where the accident took place, the collision between a truck and a tractor took place, in which a pregnant woman died. As a public representative he went there to settle the dispute. But the police reacted, and it exceeded its limit.

As a law-abiding citizen, I would like to submit that the Home Ministry has to take the matter very seriously. A series of incidents are taking place, and public men, persons who are in public life are being harassed. Some of them are being killed. That being the situation, people will not come to public life. I would also request the Health Minister that till such time his wounds are healed, he should not be discharged from the hospital. (Interruptions).

THE VICE-CHAIRMAN (DR. BAPU KALDATE): Don't spoil the case.

डा॰ रत्नाकर पाण्डेयः सरकार को वक्तव्य देने का नि**देश** दीजिए, उपाध्यक्ष जी।

उपसभाध्यक्ष (डा॰ बापू कालदाते): समय पर दे देंगे।...... (व्यवधान)

श्री राम नरेश यादव (उत्तर प्रदेस): आफ्की अनुमति से कुछ कहना चाहंगा उपाध्यक्ष जी।

उपसभाष्यक्ष (डा॰ खापू कालदाते): नहीं-नहीं। इन्होंने जो कहा है, उसको खराब मत कीजिए। बहुत सीरियसली इन्होंने कहा है। मैं मानता हूं, यहां तक ठीक हो गया है। मैं खुद न्यूरोलोजिस्ट था, न्यूरोलोजी का डाक्टर था, मैं इसको देख लूंगा।

श्री राम दास अग्रवालः श्रीयुत राजमोड्न गान्धी। प्रोफेसर सौरीन्द्र भट्टाचार्य। डा॰ जिनेन्द्र कुमार जैन। श्री शारदा महंती।

SPECIAL MENTIONS

Mismanagement In Gas Authority of India Limited

SHRI SARADA MOHANTY (Orissa): I am very much thankful that this august House has given me an opportunity to speak in the House for the first time.

Members of this House might have come across a series of article revealing high irregularities done in the Gas Authority of India Limited as published by the Indian Express, Janasatta, Maya and Probe—"Scandal at GAIL". These revalations will pain any sensible citizen of India that these misdeeds go unnoticed.

Now coming to the irregularities, the point is that in April 1987, the Public Sector Enterprises Board (PSEB) had initially advertised that candidates for the

[Shri Sarada Mohanty]

post of Chairmanship of ĠAIL should be Chemical Engineers and have 10 years experience in Petroleum and Gas Management. But how the present Chairman, Shri Vineet Nayar, not having the requisite qualification and experience, has been appointed as Chairman?

Just before the Parliament election, Shri Nayar ordered from GAIL for threaded gold of 25,000 printing calendars to display the picture of Rajiv Gandhi and Brahma Dutt, the then Petroleum and Chemicals Minister and gave instructions to the Department that the printing charges be shown as expenses on stationery. When objected to by the Contracts Department of GAIL, he somehow managed to pay the bill of the printer by GAIL contracting company, 'Dodsal (P) Ltd.', which had been given a contract of about Rs. 20 crores for extending the HBJ gas pipeline from Bogodia to the Indian Petro-Chemicals Corporation Ltd. unit at Baroda and another to Delhi without tenders being called for.

Shri Nayar has got a car advance which he is not entitled to get because he got the advance before completion of one year of service. This is statutory. He misusing three official GAIL is airconditioned cars by using them for his family members. I shall recall the memory of the House that some time back, use of one airconditioned car by a Railway Minister for official purposes was debated in public and the said Minister had been asked not to use it.

I do not think the Hon. President of India, the hon. Vice-President of India or the Prime Minister of India is availing such sophisticated facilities of computerised electronic stand-by power generation system, but Shri Nayar has got such a system in his house at the cost of Rs. 50 lakhs on GAIL account, when the GAIL is making an annual loss to the tune of Rs. 70 crores and when the entire country is engulfed with power crisis.

Shri Nayar has remodelled his residential premises at B-5, Friends Colony recently whose estimated cost is Rs. 5 lakhs. It is understood that the remodelling of the house of Shri Nayar has been done by a GAIL contractor who is building the GAIL offices at a cost of Rs. 15 crores.

As regards the Tripura gas project, due to mishandling by Shri Nayar, there has been a substantial loss to GAIL and the country.

हम लोगों का उड़िया में एक कहावत है ''कम्बक तो बाल ही बाल है, उसके बारे में क्या बोलना''

I request the Petroleum and Chemicals Minister to enquire into this matter and do what is necessary at the earliest.

Need to shift the T.V. Centre from Phulbani town to Brahmandei Hill of Orissa

SHRI JAGADISH JANI (Orissa): Mr. Vice-Chairman Sir, Phulbani in Orissa is a backward district. About 80% of the population of this district are tribals and Harijans. Even 43 years after the independence of our country there is no railway line in Phulbani. I feel sorry to say that no work has been started on the Khurda-Balangir Railway line for which the survey was completed in 1983. The length of this proposed railway line and one hundred ninety is two kilometres. This is a very neglected district. The benefits of the development schemes meant for tribals do not reach the people.

Sir, in the year 1989 a T.V. Centre was commissioned in the district headquarters of Phulbani. It was then stated that this T.V. Centre has an ariel range of thirty kilometres. But I am dismayed to say that the programmes telecast by this Centre cover only a range of one kilometre.

Sir, previously also I raised this issue

^{*}English translation of the original speech in Oriya.